

(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/2/IB/2017
PETITION NUMBER : CP/507/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : FL SMIDTH PVT LTD
SHAH BROTHERS ISPAT PVT LTD
NAME OF THE RESPONDENT(S) : DIAMOND ENGINEERING CHENNAI PVT LTD
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. D. FLAVARASI

Advocate, Orbit Law Services
(For Applicant)

D. Flavarasi

ORDER

Counsel for the Applicant present, prayed for time. At
request, time is enlarged. Put up on **01.03.2018 at 10.30 A.M.**

- sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS